

(c) and (d) Do not arise.

Conversion of old airport terminals into cargo terminals

928. SHRI P. BHATTACHARYA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to convert the old airport terminals into cargo terminals in various States/UTs of the country;

(b) if so, the details thereof, State/UT-wise including West Bengal;

(c) whether the Airports Authority of India (AAI) has given its approval to the proposal; and

(d) if so, the details thereof along with the time by which the said conversion work is likely to start and be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (d) The following twenty four airports have been initially identified region wise for development of Common User Domestic Air Cargo Terminals(CUDCT): North Region: Amritsar, Lucknow, Jaipur, Varanasi, Srinagar West Region: Ahmadabad, Surat, Aurangabad, Pune, Goa Southern Region: Chennai, Coimbatore, Manglore, Trichy, Trivandrum, Calicut, Madurai, Vizag Eastern Region: Kolkata, Bhubaneswar, Ranchi, Gaya, Raipur North East Region: Guwahati Development of these airports is subject to cargo feasibility study. CUDCT facility has already been established at Coimbatore, Jaipur and Lucknow airports. Outsourced agencies have been appointed at Madurai, Mangalore, Visakhapatnam and Raipur airports for Operation and Management of CUDCT.

Civil aviation projects under PPP mode

929. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is planning to take up most of the civil aviation projects in collaboration with States and private entities under Public Private Participation (PPP) mode;

(b) if so, the details thereof; and

(c) the number of projects that are identified to be taken up under PPP mode, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(DR. MAHESH SHARMA): (a) and (b) Government of India has formulated a policy namely, Greenfield Airport Policy, 2008 outlining the guidelines for setting up of new airports across the country. As per Policy, an airport can be developed and operated either by Airports Authority of India, State Government or by an Airport Company (including private entities) that has been given a license by Directorate General of Civil Aviation as per its licensing conditions.

(c) So far, GoI has granted 'in-principle' approval to State Governments for setting up of Greenfield Airports in the respective State under Public Private Partnership Mode. These projects are: Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kannur in Kerala, Kushi Nagar in Uttar Pradesh etc.

Reduction in budgetary allocation to Air India

930. SHRI T. RATHINAVEL : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that allocations have been halved to ₹ 3341 crore for financial year 2015-16 from ₹6711 crore for the current financial year in respect of AI;

(b) whether it is also a fact that Government has not released to Air India about ₹720 crore out of ₹6500 crore announced for financial year 2015 due to financial constraints; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Air India Ltd. had sought a Budgetary Support of ₹ 4277 crores for the FY 2015-16 comprising of the shortfall in Equity Infusion uptill FY 2014-15 and the infusion for FY 2015-16 as laid down in the Turnaround Plan approved by the Government. As against this amount of ₹ 4277 crores, the Government has approved an Equity Infusion of ₹ 2500 crores for the FY 2015-16.

(b) and (c) For the FY 2014-15, an amount of ₹ 6500 crores was provided in the Budget. However, at the time of finalization of the final Supplementary Grants for the FY 2014-15, the Budgetary Support for Air India was reduced by ₹ 720 crores and the final amount released to Air-India for 2014-15 was ₹ 5780 crores.

Turnaround plan of Air India

931. SHRI S. THANGAVELU : Will the Minister of CIVIL AVIATION be pleased to state: